

| Annexure - 7 | | | | | | | | | | | | | | | | | |
|--|---------------------|--|-------------------|---------------------------|----------------|---------------------------|-----------------|---|---|-----------------------------|--|----------------------------|---|--------------------------|------------------------------------|--------------|-----------------|
| Name of Corporate debtor | | M/s. Kanjiravelil Traders Private limited | | | | Date of Commencement of | | 18-03-2026 | | List of Stakeholders as on | | | 16-05-2026 | | | | |
| List of other Stakeholders if any (Other than financial creditors and operational creditors) | | | | | | | | | | | | | | | | | |
| Sl.No | Name of Stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners / others) | Identification No | Details of Claim Received | | Details of claim admitted | | | | | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim rejected | Amount of claim under verification | Amount in Rs | Remarks, if any |
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | | | | | | | |
| NIL | | | | | | | | | | | | | | | | | |